

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

STARRED QUESTION NO:527

ANSWERED ON:22.05.2006

EXPANSION OF AAY

Chowdhury Shri Adhir Ranjan;Mandal Shri Sanat Kumar

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has decided to expand the `Antyodaya Anna Yojana` to cover more families living below poverty line under the scheme;
- (b) if so, the details thereof;
- (c) whether the subsidy given to States under the said scheme has been enhanced;
- (d) if so, the details thereof; and
- (e) the concrete steps formulated to implement the Antyodaya Anna Yojana in all the States and Union Territories effectively?

**Answer**

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION( SHRI SHARAD PAWAR )

(a), (b), (c), (d) & (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 527 DUE FOR ANSWER ON 22.05.2006 IN THE LOK SABHA.

(a) & (b): The Antyodaya Anna Yojana (AAY) was launched in December 2000 to benefit 100 lakh poorest of the poor families by providing them 25 kg. of foodgrains per family per month, at the rate of Rs. 2 per kg. of wheat and Rs. 3 per kg. of rice.

In April 2002, the scale of issue for AAY families was increased to 35 kg. from 25 kg. of foodgrains per family per month.

In 2003-04, the AAY scheme was expanded by 50 lakh families, in 2004-05 by another 50 lakh families and in 2005-06 by a further 50 lakh families, taking the total coverage to 250 lakh families.

(c) & (d): The food subsidy amount released under AAY has steadily increased with the expansion of the AAY and increase in the scale of issue. Food subsidy released in respect of foodgrains distributed under AAY during the last three years is as under:-

Year	Subsidy released under AAY (Rs. in crore)
2003-04	3161.22
2004-05	4967.46
2005-06	6417.94

(e): Detailed guidelines for proper identification of families and implementation under the AAY, including guidelines for the identification of additional families has been circulated to all States/UTs. The implementation of the AAY scheme is being periodically reviewed.